

**In the National Company Law Tribunal, New Delhi**  
**Registrar**

**Appeal. No. 424/252/ND/2018**

**SECTION OF THE COMPANIES ACT, 2013: 252**

**In the matter of:**

**M/s LA Saison Hotels Chandigarh Pvt. Ltd.**

**.....Appellant**

**VS.**

**Registrar of Companies**

**.....Respondent**

**Order delivered on 17.7.2018**

**Coram: Shiv Ram Bairwa, Registrar**

For Appellant (s) : None Appeared

For Respondent(s) : Shri Shobhit Srivastava, Deputy ROC

For Income Tax Department : Shri Adyushmaan Vatsyayana, Advocate on behalf of Shri Deepak Ananad, Jr. Standing counsel for ITD

**ORDER**

No reply has been filed by the ROC and Income Tax Department.

The Registrar of Companies and Income Tax Department are directed to file reply to the appeal before next date of hearing.

List the matter on 8.8.2018.

**Sd/-**  
**(Shiv Ram Bairwa)**  
**Registrar**